

ITEM NO.120

COURT NO.12

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 847/2012

INDIAN GRENITE CRUSHING COMPANY

Appellant(s)

VERSUS

THE COMMISSIONER OF COMMERCIAL TAXES

Respondent(s)

Date : 16-07-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) : Mr. Mohith S Kumar, Adv.
Mr. Dushyant Sharma, Adv.
Mr. T. Mahipal, AOR

For Respondent(s) : Ms. Bhakti Vardhan Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At request, re-list next week.

(RASHI GUPTA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)